

No.GOB(I) 4(3)/2023

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 21ST APRIL, 2023.

NOTIFICATION

The following transfer and postings of officers of Judicial Department in the cadre of **CIVIL JUDGE** are ordered in the interest of public service, to take effect from the forenoon of **MAY 22, 2023**:

| Sl. No. | Name of the Officer | Present Charge | Place to which posted |
|----------------|---------------------------------|---|---|
| 1 | 2 | 3 | 4 |
| 1 | Smt. Namrata Rao K.S. | Prl. Civil Judge and JMFC, Nelamangala. Bengaluru Rural District. | Prl. Civil Judge and JMFC II Court, Tumakuru. <i>(Vice Smt. Manju S. – transferred)</i> |
| 2 | Sri. Babu N. | Deputy Registrar, City Civil Court, Bengaluru City. | Prl. Civil Judge and JMFC II Court, Hassan. <i>(Vice Smt. Radha S. – transferred)</i> |
| 3 | Smt. Geetha Kumbar K.B. | I Addl. Civil Judge and JMFC., Mysuru. | Prl. Civil Judge and JMFC, Chitradurga. <i>(Vice Sri. Nemachandra – transferred)</i> |
| 4 | Smt. Kannika M.S. | II Addl. Civil Judge and JMFC., Mysuru. | I Addl. Civil Judge and JMFC., Mysuru. <i>(Vice Smt. Geetha Kumbar K.B. – transferred)</i> |
| 5 | Sri. Malleshi Parashuram Mohite | Civil Judge and JMFC, Shahabad, Kalaburagi District. | Prl. Civil Judge and JMFC, Dharwad. <i>(Vice Sri. Girisha R.B. – transferred)</i> |

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| 6 | Sri. Keshava K. | Civil Judge and JMFC, Mundgod, Uttara Kannada District. | I Addl. Civil Judge and JMFC II Court, Kalaburagi. <i>(Vice Smt. Smita Nagalapur – transferred)</i> |
| 7 | Sri. Dhanesh Mugali | Prl. Civil Judge and JMFC, Kundapur, Udupi District. | Deputy Registrar, City Civil Court, Bengaluru City. <i>(Vice Sri. Babu N. – transferred)</i> |
| 8 | Smt. Rekha H.C. | Metropolitan Magistrate (Traffic Court-I), Bengaluru City. | II Addl. Civil Judge and JMFC., Mysuru. <i>(Vice Smt. Kannika M.S. – transferred)</i> |
| 9 | Sri. D.Ramesh | Civil Judge and JMFC, Jewargi, Kalaburagi District. | Prl. Civil Judge, Bengaluru Rural District, Bengaluru. <i>(Vice Sri. Chandraiah B.P. – transferred)</i> |
| 10 | Sri. Arun Chougule | Addl. Civil Judge and JMFC I Court, Gadag. | Prl. Civil Judge and JMFC., Gadag. <i>(Vacant Court)</i> |
| 11 | Sri. Nemachandra | Prl. Civil Judge and JMFC, Chitradurga. | Addl. Civil Judge and JMFC, Chitradurga. <i>(Vice Smt. Anitha Kumarie S. – transferred)</i> |
| 12 | Smt. Parvathamamma B. | Addl. Civil Judge, Malur, Kolar District. | Civil Judge and JMFC, Pandavapura, Mandya District. <i>(Vice Sri. Kishor Kumar K.N. – transferred)</i> |
| 13 | Smt. Amruta | Prl. Civil Judge, Vijayapura. | Prl. Civil Judge and JMFC, Thirthahalli, Shivamogga District. <i>(Vice Sri. Yashwanth Kumar K. – transferred)</i> |

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| 14 | Sri. Muragendra Tubake | Civil Judge and JMFC, Kudligi, Ballari District. | Prl. Civil Judge and JMFC, Bagalkot. <i>(Vice Sri. Nagaraja S. – transferred)</i> |
| 15 | Smt. Radha S. | Prl. Civil Judge and JMFC II Court, Hassan. | I Addl. Civil Judge and JMFC II Court, Hassan. <i>(Vice Sri. Avinash Chindu H. – transferred)</i> |
| 16 | Sri. Avinash Chindu H. | I Addl. Civil Judge and JMFC II Court, Hassan. | II Addl. Civil Judge and JMFC III Court, Hassan. <i>(Vice Sri. Ramalingappa – transferred)</i> |
| 17 | Sri. Ramalingappa | II Addl. Civil Judge and JMFC III Court, Hassan. | III Addl. Civil Judge and JMFC, Hassan. <i>(Vice Sri. Yogesha K. – transferred)</i> |
| 18 | Sri. Yogesha K. | III Addl. Civil Judge and JMFC, Hassan. | IV Addl. Civil Judge and JMFC, Hassan. <i>(Vice Smt. Kavyashree M. – transferred)</i> |
| 19 | Smt. Nalina S.C. | Prl. Civil Judge and JMFC, Magadi, Ramanagara District. | Addl. Civil Judge and JMFC, Maddur, Mandya District. <i>(Vice Sri. Konappa N.V. – transferred)</i> |
| 20 | Smt. Manju S. | Prl. Civil Judge and JMFC II Court, Tumakuru. | Prl. Civil Judge and JMFC II Court, Chikkamagaluru. <i>(Vice Sri. Harish G. – transferred)</i> |
| 21 | Sri. Chandraiah B.P. | Prl. Civil Judge, Bengaluru Rural District, Bengaluru. | I Addl. Civil Judge, Bengaluru Rural District, Bengaluru. <i>(Vacant Court)</i> |

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| 22 | Sri. Vishwanath Yamakanmardi | I Addl. Civil Judge and JMFC I Court, Vijayapura. | Prl. Civil Judge, Vijayapura. <i>(Vice Smt. Amruta – transferred)</i> |
| 23 | Smt. Smitha Malaganve | II Addl. Civil Judge, Bengaluru Rural District, Bengaluru. | I Addl. Civil Judge and JMFC I Court, Vijayapura. <i>(Vice Sri. Vishwanath Yamakanmardi – transferred)</i> |
| 24 | Sri. Kishor Kumar K.N. | Civil Judge and JMFC, Pandavapura, Mandya District. | Addl. Civil Judge and JMFC, Pandavapura, Mandya District. <i>(Vice Smt. Padma M. – transferred)</i> |
| 25 | Sri. Deepu M.T. | III Addl. Civil Judge and JMFC, Nelamangala, Bengaluru Rural District. | Prl. Civil Judge and JMFC, Nelamangala. Bengaluru Rural District. <i>(Vice Smt. Namrata Rao K.S. – transferred)</i> |
| 26 | Sri. Harish G. | Prl. Civil Judge and JMFC II Court, Chikkamagaluru. | I Addl. Civil Judge and JMFC II Court, Chikkamagaluru. <i>(Vice Smt. Chandini N. – transferred)</i> |
| 27 | Smt. Shruthi Shree S. | Addl. Civil Judge, Kolar. | Prl. Civil Judge and JMFC, Kundapur, Udupi District. <i>(Vice Sri. Dhanesh Mugali – transferred)</i> |
| 28 | Smt. Kavyashree M. | IV Addl. Civil Judge and JMFC, Hassan. | V Addl. Civil Judge and JMFC, Hassan. <i>(Vice Smt. Sushma C. – transferred)</i> |

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| 29 | Smt. Gayatri | Addl. Civil Judge and JMFC, Krishnarajanagar, Mysuru District. | Civil Judge and JMFC, Kundagol, Dharwad District. <i>(Vacant Court)</i> |
| 30 | Smt. Padma M. | Addl. Civil Judge and JMFC, Pandavapura, Mandya District. | II Addl. Civil Judge and JMFC., Pandavapura, Mandya District. <i>(Vacant Court)</i> |
| 31 | Smt. Shilpa Thimmapur | Addl. Civil Judge, Hiriyur, Chitradurga District. | Prl. Civil Judge and JMFC, Hiriyur, Chitradurga District. <i>(Vacant Court)</i> |
| 32 | Sri. Girisha R.B. | Prl. Civil Judge and JMFC, Dharwad. | Addl. Civil Judge and JMFC, Dharwad. <i>(Vice Smt. Neelam Nitin Rao – transferred)</i> |
| 33 | Sri. Konappa N.V. | Addl. Civil Judge and JMFC, Maddur, Mandya District. | II Addl. Civil Judge and JMFC, Maddur, Mandya District. <i>(Vice Sri. Kiran S.P. – transferred)</i> |
| 34 | Smt. Mahalakshmi C. | Addl. Civil Judge and JMFC, Virajpet, Kodagu-Madikeri District. | Civil Judge and JMFC, Kudligi, Ballari District. <i>(Vice Sri. Muragendra Tubake – transferred)</i> |
| 35 | Sri. Dhanuraj S.M. | Civil Judge and JMFC, Byadgi, Haveri District. | Civil Judge and JMFC II Court, Karwar, Uttara Kannada District. <i>(Vice Sri. Shrinivas Patil – transferred)</i> |
| 36 | Sri. Kiran S.P. | II Addl. Civil Judge and JMFC, Maddur, Mandya District. | III Addl. Civil Judge and JMFC, Maddur, Mandya District. <i>(Vacant Court)</i> |

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| 37 | Smt. Smita Nagalapur | I Addl. Civil Judge and JMFC II Court, Kalaburagi. | II Addl. Civil Judge and JMFC II Court, Kalaburagi. <i>(Vice Sri. Basavaraj Nesaragi – transferred)</i> |
| 38 | Smt. Anitha Kumarie S. | Addl. Civil Judge and JMFC, Chitradurga. | II Addl. Civil Judge and JMFC, Chitradurga. <i>(Vice Smt. H.J.Shilpa – transferred)</i> |
| 39 | Smt. Dhanavathi | JMFC V Court, Mysuru. | Civil Judge and JMFC, Mundgod, Uttara Kannada District. <i>(Vice Sri. Keshava K. – transferred)</i> |
| 40 | Sri. Chandan S. | Addl. Civil Judge and JMFC, Tiptur, Tumakuru District. | Addl. Civil Judge and JMFC, Krishnarajanagar, Mysuru District. <i>(Vice Smt. Gayatri – transferred)</i> |
| 41 | Smt. Pushpa Jogoji | II Addl. Civil Judge and JMFC II Court, Gadag. | Addl. Civil Judge and JMFC I Court, Gadag. <i>(Vice Sri. Arun Chougule – transferred)</i> |
| 42 | Sri. Kiran Pralhadrao Mutalik Patil | IV Addl. Civil Judge, Bengaluru Rural District, Bengaluru. | Services are placed at the disposal of the Government for being appointed as Civil Judge, OOD, Private Secretary to Upalokayukta, Karnataka Lokayukta, M.S.Building, Bengaluru. <i>(Post created under Govt. Notification No.DPAR 47 SLU 86 dated 22.09.1988)</i> |

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| 43 | Sri. Yashwanth Kumar K. | Prl. Civil Judge and JMFC, Thirthahalli, Shivamogga District. | Addl. Civil Judge and JMFC, Thirthahalli, Shivamogga District. <i>(Vacant Court)</i> |
| 44 | Sri. Vishwanath Savadi | IV Addl. Civil Judge and JMFC-III Court, Vijayapura. | II Addl. Civil Judge and JMFC, Thirthahalli, Shivamogga District. <i>(Vacant Court)</i> |
| 45 | Sri. Basavaraj Nesaragi | II Addl. Civil Judge and JMFC II Court, Kalaburagi. | Addl. Civil Judge and JMFC, Hungund, Bagalkot District. <i>(Vice Smt. Chetana Arikatti – transferred)</i> |
| 46 | Smt. Nasira Banu | Civil Judge and JMFC., Haveri. | Addl. Civil Judge and JMFC, Hosanagar, Shivamogga District. <i>(Vacant Court)</i> |
| 47 | Sri. Suresh Wagganavar | II Addl. Civil Judge and JMFC IV Court, Raichur. | Civil Judge and JMFC, Byadgi, Haveri District. <i>(Vice Sri. Dhanuraj S.M. – transferred)</i> |
| 48 | Sri. Birappa Kamble | III Addl. Civil Judge, Ballari. | II Addl. Civil Judge and JMFC II Court, Gadag. <i>(Vice Smt. Pushpa Jogoji – transferred)</i> |
| 49 | Sri. Pradip Potadar | V Addl. Civil Judge and JMFC VI Court, Tumakuru. | Addl. Civil Judge and JMFC, Virajpet, Kodagu District. <i>(Vice Smt. Mahalakshmi C. – transferred)</i> |
| 50 | Smt. Shilpa Byadagi | II Addl. Civil Judge, Kolar. | JMFC IX Court, Mangaluru, Dakshina Kannada District. <i>(Vacant Court)</i> |

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| 51 | Sri. Nagaraja S. | Prl. Civil Judge and JMFC, Bagalkot. | II Addl. Civil Judge, Bengaluru Rural District, Bengaluru. <i>(Vice Smt. Smitha Malaganve – transferred)</i> |
| 52 | Smt. Neelam Nitin Rao | Addl. Civil Judge and JMFC, Dharwad. | Metropolitan Magistrate (Traffic Court-I), Bengaluru City. <i>(Vice Smt. Rekha H.C. – transferred)</i> |
| 53 | Smt. H.J.Shilpa | II Addl. Civil Judge and JMFC, Chitradurga. | JMFC VIII Court, Mangaluru, Dakshina Kannada District. <i>(Vacant Court)</i> |
| 54 | Smt. Chandini N. | I Addl. Civil Judge and JMFC II Court, Chikkamagaluru. | Addl. Civil Judge and JMFC, Nelamangala, Bengaluru Rural District. <i>(Vacant Court)</i> |
| 55 | Sri. Shrinivasa K.R. | III Addl. Civil Judge and JMFC II Court, Kalaburagi. | Prl. Civil Judge and JMFC, Magadi, Ramanagara District. <i>(Vice Smt. Nalina S.C. – transferred)</i> |
| 56 | Smt. Sushma C. | V Addl. Civil Judge and JMFC, Hassan. (ON REQUEST) | JMFC V Court, Mysuru. <i>(Vice Smt. Dhanavathi – transferred)</i> |
| 57 | Sri. Shrinivas Patil | Civil Judge and JMFC II Court, Karwar, Uttara Kannada District. (ON REQUEST) | Addl. Civil Judge, Kolar. <i>(Vice Smt. Shruthi Shree S. – transferred)</i> |
| 58 | Smt. Chetana Arikatti | Addl. Civil Judge and JMFC, Hungund, Bagalkot District. (ON REQUEST) | II Addl. Civil Judge, Kolar. <i>(Vice Smt. Shilpa Byadagi – transferred)</i> |

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| 59 | Smt. Chaithra L. | IV Addl. Civil Judge and JMFC, Nelamangala, Bengaluru Rural District. | II Addl. Civil Judge and JMFC, Nelamangala, Bengaluru Rural District. (Vacant Court) |
| 60 | Sri. Shridhara H.D. | Civil Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru. | Addl. Civil Judge, Hiriyur, Chitradurga District. (Vice Smt. Shilpa Thimmapur – transferred) |
| 61 | Smt. Laxmi Bhavani Shankrappa | VI Addl. Civil Judge and JMFC VII Court, Tumakuru. | V Addl. Civil Judge and JMFC VI Court, Tumakuru. (Vice Sri. Pradip Potadar – transferred) |

BY ORDER OF THE HIGH COURT

Sd/-
(K.S. BHARATH KUMAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the officers/courts concerned and to make necessary arrangement for relieving the officers concerned.
2. The Officers mentioned at Sl.No.1 to 41 and 43 to 61 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 22, 2023**.

3. The Officer mentioned at Sl.No.42 of the notification with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post on the forenoon of **May 22, 2023**, on receipt of necessary appointment order from the Government.
4. The Accountant General in Karnataka, Bengaluru.
5. The A.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
6. All the Private Secretaries to the Hon'ble Judges.
7. The Registrar General/ Registrar (Vigilance)/ Registrar (Recruitment)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Administration)/ Registrar (Protocol and Hospitality)/ Registrar (Computers)/ Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
8. The Additional Registrar General, Dharwad and Kalaburagi Benches.
9. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
10. The Director, Karnataka Judicial Academy, Bengaluru.
11. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
12. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
13. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
14. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
15. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
16. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
18. The Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru.
19. The General Secretary, Karnataka State Judicial Officers' Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.

20. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
21. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
22. Spare copies.

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